

[Shri Arjun Singh]

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-2023/92]

V (a) Annual Report of the Regional Engineering College, Calicut, for the year 1989-90.

(b) Annual Accounts of the Regional Engineering College, Calicut, for the year 1989-90, and the Audit Report thereon.

(c) Review by Government on the working of the above College.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-2014/92]

VI (a) Annual Report of the National Council of Science Museums, Calcutta, for the year 1989-90.

(b) Annual Accounts of the National Council of Science Museums, Calcutta, for the year 1989-90, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2019/92]

VII A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Education) Notification G.S.R. No. 617, dated the 29th September, 1990, publishing the University Grants Commission (Recruitment Amendment Rules, 1990, under section 28 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT-2022/92]

[The Deputy Chairman in the Chair]

Report and Accounts (1990-91) of the National buildings construction Corporation Limited, New Delhi and related papers

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619

A of the Companies Act, 1956:—

(i) Thirty-first Annual Report and Accounts of the National Buildings Construction Corporation limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above [Placed in Library See No. LT-2029/92].

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI KRISHNA KUMAR): I lay on the Table—

I. Memorandum of Understanding (1991-92) between Ministry of Defence Department of Defence Production and Supplies and the Bharat Electronics Limited.

II. Notification of the Ministry of Defence. Notification of the Ministry of Home Affairs under Delhi Municipal Corporation Act 1957.

I. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Bharat Electronics Limited for the year 1991-92. [Placed in Library. See No. LT-2026/92].

II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 5(E), dated the 6th August, 1991, publishing the Air Force (Amendment) Rules, 1990, under section 191A of the Air Force Act, 1950 together with a statement giving reasons for the delay in laying the Notification.

Memorandum of Understanding (1992-93) between Ministry of Steel and the Metallurgical and Engineering Consultants (India) Limited, Sponge Iron India Limited, National Mineral Development Corporation Limited, Kudremukh Iron ore Company Limited, Steel Authority of India, Limited, Metal Scrap Trade Corporation Limited, Ferro Scrap Nigam Limited and the Manganeese ore (India) Limited.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Metallurgical and Engineering Consultants (India) Limited for the year 1992-93 [Placed in Library. See No. LT-2035/92].

(ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Sponge Iron India Limited for the year 1992-93. [Placed in Library. See No. LT-2032/92].

(iii) Memorandum of Undertaking between the Government of India (Ministry of Steel) and the National Mineral Development Corporation Limited for the year 1992-93. [Placed in Library. See No. LT-2033/92].

(iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Kudremukh Iron Ore Company Limited for the year 1992-93 [Placed in Library. See No. LT-2034/92].

(v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited for the year 1992-93. [Placed in Library. See No. LT-2036/92].

(vi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Metal Scrap Trade Corporation Limited for the year 1992-93. [Placed in Library. See No. LT-2031/92].

(vii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Ferro Scrap Nigam Limited for the year 1992-93. [Placed in Library. See No. LT-2030/92].

(viii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Manganeese Ore (India) Limited for the year 1992-93. [Placed in Library. See No. LT-2029/92].

REPORT AND ACCOUNTS (1990-91) OF THE HANDICRAFTS AND HAND-LOOMS EXPORTS CORPORATION OF INDIA LIMITED(NEW DELHI AND RELATED PAPERS

SHRI M. M. JACOB: On behalf of SHRI ASHOK GEHLOT, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-